

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/369/2022 in Company Petition IB/36/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Ravi Cranes and Movers Ltd
NAME OF THE RESPONDENT(S)	Indian Overseas Bank
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/369/2022

Present: Ld. Counsel Mrs. Mummaneni Vazra Laxmi for the Applicant.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent.

Ld. Counsel for the Applicant prays time for filing rejoinder. Prayer is allowed.

Matter is adjourned to 13.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)